- (c) Security measures at Atomic Energy Establishments are regularly reviewed based on various inputs received from Central and State Agencies from time to time in order to effect improvements in integrated security systems.
- (d) Adequate security arrangements exist and are updated periodically to protect Atomic Energy Establishments in the country.

Sealing of mobile towers

1526.SHRI GOVINDRAO WAMANRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that there have been lots of problems faced by the cell phone users and service providers due to sealing of mobile towers;
 - (b) if so, Government's reaction thereon;
- (c) whether Government is considering to issue new guidelines for installing mobile towers by protecting cell users and service providers in the country; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Yes, Sir. There are some problems by service providers for providing cellular telephone services as they did not obtain necessary clearances from local authorities. Services providers had been advised to obtain necessary clearances from concerned local authorities before installation of towers.

- (c) and (d) Mobile towers are being installed by the Service provider based on Siting clearances issued by this Ministry. Before installation of towers Service providers have to obtain necessary clearances from concerned local authorities like NDMC or MCD etc. NDMC/MCD has formulated guidelines which require mandatory Structural stability certificate from one of the institutes in Delhi/National Capital Region (NCR).
 - (i) Indian Institute of Technology (IIT), Delhi
 - (ii) Central Building Research Institute (CBRI), Roorkee.
 - (iii) Rail India Technical and Economic Service Limited (RITES), Delhi
 - (iv) National Council for Building Material, Faridabad
 - (v) Indian Institute of Technology (IIT), Roorkee.

Akshya Centres in Kerala

1527. SHRI K.E. ISMAIL:

SHRIM.P. ACHUTHAN:

Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that the Kerala State has required the Department of IT, to provide revenue support to all the 2200 Akshaya Centres, Citizens Service Centres in Kerala which has agreed to provide revenue support to 229 centres at present; and
 - (b) if so, the details and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) The Government of Kerala had requested the Department of Information Technology, Government of India to provide revenue support to all the 2010 Akshaya Centres in the State of Kerala. Government of India has agreed to provide revenue support to 227 Common Services Centres as per the eligibility of the State on the criteria of one CSC or every 6 revenue villages, as provided for under the Common Service Centre Scheme.

Telephone facility in Rajasthan

†1528. SHRI LALIT KISHORE CHATURVEDI: DR. GYAN PRAKASH PILANIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state .

- (a) the number of such villages in Rajasthan where there is no arrangement for communications, there is facility of WLL Telephone but no land line, there is facility but it often remains out of order, mobile phones do not get signals due to absence of tower facility, mobile phones of other service providers get signals but BSNL does not get the same;
- (b) whether till date no tower facility could be provided in Viratnagar Panchayat Samiti of Jaipur district on Jaipur-Delhi Highway; and
 - (c) the action proposed to be taken to improve this situation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Sir, the number of villages in Rajasthan having arranagement for communications (including all technologies) provided by BSNL is 38800 out of 41353 villages. The Wireless in Local Loop (WLL) coverage is in 28207 villages out of 41353 villages in Rajasthan. The Global System for Mobile Communication (GSM) coverage is in 25929 village out of 41353 villages in Rajasthan. GSM based Cellular Mobile Telephone Service being provided by Bharat Sanchar Nigam Limited (BSNL) in the rural areas of the Rajasthan is working satisfactorily and is, in general, meeting the Quality of Service (QoS) parameters prescribed by Telecom Regulatory Authority of India (TRAI).

(b) The GSM & WLL towers are working at Viratnagar Panchayat Samiti, Jaipur district on Jaipur-Delhi highway.

†Original notice of the question was received in Hindi